

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/ 9149 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the 10 September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/2024/5552 Dtd. 06.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.09.2024 and 18.09.2024 along with station leave permission, from the evening of 14.09.2024 till the morning of 19.09.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-69/2004/ 9150 /A, dated 10-09 24**  
Copy to:

*J.* The Project Manager, Gauhati High Court.

*h*  
**JT. REGISTRAR (VIGILANCE)**

*Quita*